

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is hereby notified for the information of all the concerned that the cases listed before the Single Bench of Hon'ble Mr. Justice Javed Iqbal Wani on 31st of January, 2026, shall be taken up for hearing through virtual mode.

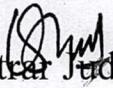
By Order.

Dated:- 30-01-2026.


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, for information.
2. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court and for making all the necessary arrangements.
3. Notice boards.
4. Office file.


Registrar Judicial